


**PROVISIONAL LIST OF RESTRICTED HOLIDAYS DURING THE YEAR 2012 IN
RESPECT OF THE IMPHAL BENCH OF THE GAUHATI HIGH COURT**

Netaji Subhash Chandra Bose Birthday	- 23 rd January	- Monday	- 1 day
Siva Ratri	- 20 th February	- Monday	- 1 day
Bijoy Gobinda Halankar	- 12 th March	- Monday	- 1 day
Baruni	- 20 th March	- Tuesday	- 1 day
Kongba Leithong Phatba	- 29 th March	- Thursday	- 1 day
Mahavir Jayanti	- 5 th April	- Thursday	- 1 day
Sab-e-Barat	- 6 th July	- Friday	- 1 day
Jhulon Loiba	- 2 nd August	- Thursday	- 1 day
Sub-e-Qdar	- 16 th August	- Thursday	- 1 day
Heikru Hidongba	- 26 th September	- Wednesday	- 1 day
Tarpon Houba	- 1 st October	- Monday	- 1 day
Tarpon Loiba	- 15 th October	- Monday	- 1 day
Govardhan Puja	- 14 th November	- Wednesday	- 1 day
Goshta Ashtmi	- 21 st November	- Wednesday	- 1 day
Guru Nanak's Birthday/ Mera Waphukpa	- 28 th November	- Wednesday	- 1 day

N.B.:-

- (i) Each employee is permitted to avail any two days Restricted Holidays during the year to be chosen by him/ her, only with prior permission of the Registrar, Gauhati High Court, Imphal Bench, Imphal.
- (ii) If any of the holiday or restricted holiday for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due course.
- (iii) The office shall remain closed on all 2nd and 4th Saturday of each month.

By Order etc.


REGISTRAR (JUDICIAL)
8-12-11

**PROVISIONAL LIST OF RESTRICTED HOLIDAYS DURING THE YEAR 2012 IN
RESPECT OF THE CIVIL COURTS OF MANIPUR SUB-ORDINATE TO THE
GAUHATI HIGH COURT**

Netaji Subhash Chandra Bose Birthday	- 23 rd January	- Monday	- 1 day
Siva Ratri	- 20 th February	- Monday	- 1 day
Bijoy Gobinda Halankar	- 12 th March	- Monday	- 1 day
Baruni	- 20 th March	- Tuesday	- 1 day
Kongba Leithong Phatba	- 29 th March	- Thursday	- 1 day
Mahavir Jayanti	- 5 th April	- Thursday	- 1 day
Kanglen	- 29 th June	- Friday	- 1 day
Sab-e-Barat	- 6 th July	- Friday	- 1 day
Jhulon Loiba	- 2 nd August	- Thursday	- 1 day
Sub-e-Qdar	- 16 th August	- Thursday	- 1 day
Heikru Hidongba	- 26 th September	- Wednesday	- 1 day
Tarpon Houba	- 1 st October	- Monday	- 1 day
Tarpon Loiba	- 15 th October	- Monday	- 1 day
Govardhan Puja	- 14 th November	- Wednesday	- 1 day
Goshta Ashtmi	- 21 st November	- Wednesday	- 1 day
Guru Nanak's Birthday/ Mera Waphukpa	- 28 th November	- Wednesday	- 1 day
Christmas Eve	- 24 th December	- Monday	- 1 day
Post Christmas	- 26 th December	- Wednesday	- 1 day
New Year's Eve	- 31 st December	- Monday	- 1 day

N.B.:-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Manipur.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.
- (4) The Sub-ordinate Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Manipur on the same occasion falling on two different dates.
- (5) Each employee is permitted to avail any 3 (three) days restricted holidays during the year to be chosen by him/her only with the prior sanction of the concerned Controlling Officer.

By Order etc.


REGISTRAR (JUDICIAL)

A.T.
8/12/11


**PROVISIONAL LIST OF RESTRICTED HOLIDAYS DURING THE YEAR 2012 IN
RESPECT OF THE CRIMINAL COURTS OF MANIPUR SUB-ORDINATE TO THE
GAUHATI HIGH COURT**

Netaji Subhash Chandra Bose Birthday	- 23 rd January	- Monday	- 1 day
Siva Ratri	- 20 th February	- Monday	- 1 day
Bijoy Gobinda Halankar	- 12 th March	- Monday	- 1 day
Baruni	- 20 th March	- Tuesday	- 1 day
Kongba Leithong Phatba	- 29 th March	- Thursday	- 1 day
Mahavir Jayanti	- 5 th April	- Thursday	- 1 day
Kanglen	- 29 th June	- Friday	- 1 day
Sab-e-Barat	- 6 th July	- Friday	- 1 day
Jhulon Loiba	- 2 nd August	- Thursday	- 1 day
Sub-e-Qdar	- 16 th August	- Thursday	- 1 day
Heikru Hidongba	- 26 th September	- Wednesday	- 1 day
Tarpon Houba	- 1 st October	- Monday	- 1 day
Tarpon Loiba	- 15 th October	- Monday	- 1 day
Kwak Jatra (Dussehra)	- 25 th October	- Thursday	- 1 day
Govardhan Puja	- 14 th November	- Wednesday	- 1 day
Goshta Ashtmi	- 21 st November	- Wednesday	- 1 day
Guru Nanak's Birthday/ Mera Waphukpa	- 28 th November	- Wednesday	- 1 day
Christmas Eve	- 24 th December	- Monday	- 1 day
Post Christmas	- 26 th December	- Wednesday	- 1 day
New Year's Eve	- 31 st December	- Monday	- 1 day

N.B.:-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Manipur.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.
- (4) The Sub-ordinate Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Manipur on the same occasion falling on two different dates.
- (5) Each employee is permitted to avail any 3 (three) days restricted holidays during the year to be chosen by him/her only with the prior sanction of the concerned Controlling Officer.

By Order etc.


REGISTRAR (JUDICIAL)
8.12.11